

In addition to the above, the Commission has allocated 28 Fellowships each to the Berhampur and Sambalpur Universities and 48 to the Utkal University. These fellowships are to be awarded by the Universities concerned. Besides, the Utkal University has been permitted to institute upto 178 fellowships, under the teacher fellowships programme of the Commission, in various Departments.

**Representation from Staff of Indian Agricultural Research Institute, New Delhi**

4680. SHRI MADHAVRAO SCINDIA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether he has received a representation from the Scientific & Technical Staff Association of Indian Agricultural Research Institute, New Delhi regarding rationalization of grades;

(b) whether ICAR itself has stated in the Service Rules that grade 'S' is purely temporary and is a dying cadre; and

(c) if so, whether the incumbents of 'S' grade are being absorbed in S-I grade (Scale Rs. 700—1300)?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) Grade 'S' (Rs. 550-900) has been retained in the Agricultural Research Service only for the existing incumbents and is to be abolished gradually over a period of years after it has been vacated by the present employees as a result of their promotion to grade S-I (Rs. 700-1300) of the Service or retirement. No fresh recruitment to this grade is envisaged in the Service Rules.

(c) Such of the incumbents of grade 'S' as have put in five years of service in the grade including the service rendered by them in the lower scale of Rs. 425-700 are being promoted to Grade S-I of the Service, if they are, on assessment by the Agricultural

Scientists' Recruitment Board, found suitable for such promotion. The existing incumbents of grade 'S' were also allowed to compete in the A.R.S. examinations for grade S-I held last year and this year, irrespective of their age and of their length of service in the grade.

**Photographic Exhibition on 90 Years of Congress History**

4681. SHRI RAMDHARI SHASTRI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Director, National Gallery of Modern Art, drew amounts in lakhs during Emergency from Congress Fund and prepared a large photographic exhibition '90 years of Congress History' with the help of office staff during office hours;

(b) whether the privileged staff of Gallery has been paid in thousands from the Congress Fund for the above exhibition;

(c) whether irregularities have been committed in the appointments, promotions, advance increments of the staff; and

(d) whether a CBI enquiry is being help against the Director of the Gallery; and if so, the progress made in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). According to the information received from the Director, National Gallery of Modern Art, he drew Rs. 3,25,554.49 from the Congress funds and prepared a photographic exhibition '90 years of Congress History' under verbal instructions of the then Education Minister. Payment of Rs. 34.5 thousands approximately was made to some of the officers and staff of the National Gallery of Modern Art who worked for this project beyond office hours and receipts were duly obtained, kept in record and were properly audited. No payment of any nature, whether cash, kind or in any other manner was taken by the Director.

(c) No such instance has come to our notice.

(d) Yes. A C.B.I. enquiry against the Director, National Gallery of Modern Art is in progress.

#### **Hostel Accommodation in Aligarh Muslim University**

4682. SHRI RASHID MASOOD: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the approved number of students who may be accommodated in the hostels of the Aligarh Muslim University;

(b) the actual number of students who are residing in the different hostels of the Aligarh Muslim University;

(c) whether students are staying even in Pantries and Dining Halls of the various Halls of residence due to non-availability of rooms for them in the hostels; and

(d) if so, whether this situation is conducive to academic pursuits, and what do Government propose to do to remedy it?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): According to the information furnished by the University:

(a) 5920 students can be accommodated in the Hostel of the University.

(b) 5642 students are residing in different hostels of the University.

(c) Some students have been accommodated in the Common Rooms attached to Halls.

(d) During the Fifth Five Year Plan, the University Grants Commission has approved in principle the construction of students hostels at a cost of Rs. 15 lakhs. The proposal of the University for construction of an Administrative Block has also been agreed to by the University Grants Commission in principle. With the construction of this Block, accommodation for 120 more students would be available in Sir Syed Hall.

#### **General Manager Government Press, Koratty (Kerala)**

4683. SHRI VAYALAR RAVI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether there is no General Manager for the Government Press, Koratty (Kerala) for the last nine months;

(b) if so, the reasons thereof; and

(c) the reasons for the delay in appointing senior most officers in the Press?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). There is no post of General Manager for this Press. The Press is headed by a Manager, who happens to be on leave on medical grounds piecemeal from 13th October, 1976. In his absence, the duties are being looked after by Assistant Manager (Technical). Since the leave was applied for piecemeal, it was not considered necessary to make regular arrangement. The Manager is likely to rejoin duty on 1st August, 1977.

#### **Water for Irrigation purpose for Gharh area**

4684. SHRI RASHID MASOOD: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether he is aware of the fact that people do not have water for irrigation in the Gharh area of Saharanpur in Uttar Pradesh and there are no facilities for irrigation of the agricultural lands in that area; and

(b) if so, what steps do Government propose to take to provide water for irrigation in the said area?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). The Government of Uttar Pra-